## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 273/16	TP 245/17	Hearing	100-104	Hipe Transportation Infrastructure
				Ventures Pvt. Ltd.

SL.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

NO. & PHONE NUMBER REPRESENTATION TO WHOM

(PETITIONER)

(RESPONDENT)

1. SAJI.P. JOHN SPJ Legal

Advocate for Applicant

Counsel for Petitioner Company is present. At request, posted to 10.03.2017.

MEMBER (

MEMBER (T)